

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH


21.

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 136/252//HDB/2017
NAME OF THE COMPANY	K – Source Business Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	K – Source Business Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000666072	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

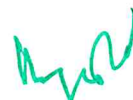
ORDER

Heard Mr. Naresh Kumar Sangam, learned counsel for the Petitioner. None appeared for the Respondent.

Post the matter on 01.03.2018 for final hearing.



MEMBER (Tech)



MEMBER (Judl)